

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB-483/ND/2017

In the matter of

Durlum India (P) Ltd

....PETITIONER

Vs.

Sharma Kalypso (P) Ltd

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 13.3.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

(V.K. Subburaj)

Hon'ble Member (Technical)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

This matter was heard in part by the Single Bench. However, the Single Bench has been re-constituted a Division Bench and in view of the same, let the matter be listed before the Division Bench, Court-III, New Delhi.

List on 22.3.2018.

— Sd —

(V.K. SUBBURAJ)  
MEMBER (TECHNICAL)

Surjit

— Sd —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)